

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 45/(MAH)/2012
CA No.

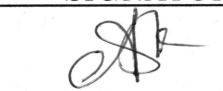
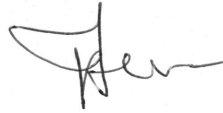
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE PARTIES: Manfred Kurt Dopfer Gebkesel
V/s.
M/s. Skywalker Arts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	A.S. Kandalgaonkar for Adv. Rahul Oak. A.P. Fencas	Adv. for Petitioner Respondent Petitioner 1 & 3	 

ORDER

T CP No.45/397-/CLB/MB/GOA/2012

1. The Learned Representative of The Petitioner is present. From the other side one of the Respondent in person is present.
2. Reply to the amended Petition has been served upon the Petitioner seeking time to file Rejoinder. Time is granted.
3. Petitioner is directed to file the Rejoinder on or before 20.03.2017. A copy in advance to the other side.
4. The matter is adjourned to **27.03.2017**.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

23rd February, 2017.